

[English]

Installation of Electronic Telephone Exchanges

172. SHRI P.C. THOMAS: Will the Minister of COMMUNICATIONS be pleased to state:

(a) the number of electronic units supplied for installation in electronic exchanges in the country from December, 1989 till date;

(b) the details of allocation made with types of exchanges, State-wise;

(c) the exchanges in Kerala programmed to be equipped with electronic exchanges during 1990-91, 1991-92 and 1992-93, and

(d) the time by which each exchange in

Kottayam and Ernakulam districts in Kerala are likely to be expanded, provided with STD facilities and group dialling facilities?

THE DEPUTY MINISTER IN THE MINISTRY OF PETROLEUM AND CHEMICALS AND DEPUTY MINISTER IN THE MINISTRY OF COMMUNICATIONS (SHRI JAI PARKASH): (a) The number of units supplied for installation during the period from December, 89 till date are small exchanges-2792 units Large exchanges-36 units.

(b) Details are given in the enclosed Statement-I

(c) Details are given in the enclosed Statement-II

(d) Details are given in the enclosed Statement-III

STATEMENT-I*Details of Electronic Exchanges Allotted to each state and Union Territory during the 8th Plan period*

	E10B (Lines in Thousand)	C-DOT	64P MILT (NOS)	128 C-DOT RAX (NOS)	512 C-DOT (NOS)	512P ILT (NOS)	ILT-2048 (NOS)
	1	2	3	4	5	6	7
1. Andhra Pradesh	243.7K	81.5K	505	356	75	121	14
2. Assam	41.5K	4.0K	140	75	33	62	4
3. Bihar	82.5K	8.0K	232	69	40	78	4
4. Gujarat	388.5K	141.0K	329	188	58	114	13
5. Haryana	126.9K	23.5K	143	46	34	67	8
6. Himachal Pradesh	8.0K	16.5K	55	140	29	68	5
7. Jammu & Kashmir	31.0K	-	22	13	23	51	1
8. Karnataka	138.9K	85K	847	267	76	139	13
9. Kerala	238.0K	114.5K	8	86	9	169	28
10. M.P.	115.0K	57.0K	600	150	65	110	13

	E10B (Lines in Thousand)	C-DOT	64P MILT (NOS)	128 C-DOT RAX (NOS)	512 C-DOT (NOS)	512P ILT (NOS)	ILT-2048 (NOS)
	1	2	3	4	5	6	7
11. Maharashtra including by	1014.5K	324.0K	673	324	60	130	14
12. N.E. Circle	21.0K	9.0K	164	64	30	56	4
13. Orissa	29.0K	9.0K	232	76	30	56	5
14. Punjab including CH.	211.0K	72.5K	300	85	43	83	12
15. Rajasthan	140.0K	47.0K	372	109	44	91	12
16. Taminadu	274.0K	137.5K	289	220	51	94	8
17. Uttar Pradesh	313.0K	30.0K	378	159	43	84	22
18. West Bengal	198.5K	25.0K	215	68	30	40	50
19. MTNL Delhi	515.0K	230.5K	-	-	-	-	-

STATEMENT-II*Electronic Telephone Exchange of Various Type Planned for Installation in Kerala during 1990-91, 1991-92 and 1992-93*

1992-93					
1990-91	1.	E10 B	—	2	Units
	2.	2048 ILT	—	1	Units
	3.	512 ILT	—	22	Units
	4.	512 C-DOT	—	1	Units
	5.	ESAX PAM	—	15	Units
	6.	128 P C-DOT	—	70	Units
	7.	MILT 64 P	—	6	Units
1991-92	1.	2048 ILT	—	6	Units
	2.	512 ILT	—	49	Units
	3.	512 C-DOT	—	27	Units
	4.	E10B	—	24	Units

STATEMENT-III

Telephone Exchanges Planned for Expansion in 1990-91, 1991-92 & 1992-93

In Ernakulam and Kottayam District
1990-91 Er nakulam

1.	Chattanikkara	—	572 ILT
2.	Keechillam	—	200 PAM
3.	Chathamattom	—	128 C-DOT
4.	Cheruvattoor	—	128 C-DOT
5.	Kombanad	—	128 C-DOT
6.	Neriyamangalam	—	128 C-DOT
7.	Tirupunithura	—	1200 to 3000 by ICP crossbar
8.	Narakkal	—	300 to 1000 PC crossbar
9.	Kalamassery	—	3300 to 4500 MAX-1 (SXS)
10.	Alwaye	—	3900 to 5100 MAX-1 (SXS)

11.	Kandakadavu	—	90 to 300 MAX-II
12.	Kizhakulam	—	200 to 500 MAX-II
13.	Vazhakulam	—	200 to 300 MAX-II
14.	Kottakulam	—	300 to 500 MAX-II
1991-92			
1.	Pothamicadu	—	512 ILT
2.	Puthencruz	—	512 ILT
3.	Arakunnam	—	512 ILT
4.	Moozhikulam	—	512 C-DOT
5.	Pandapally	—	512 C-DOT
6.	Kothamangalam	—	2048 ILT
1992-93			
1.	Kalady	—	2048 ILT
2.	Cochin	—	4000 RLU

3.	Cochin Panampally Nagar	—	2 K RLU
4.	CochinVythila	—	1K RLU
5.	Ernakulam Trikkakkara	—	1K RLU
6.	Palari Vattom	—	4000 C-DOT
Kottayam District			
1.	Kottayam MAX-I 1200L to be replaced	—	5000 L E 10 B
2.	Mamood	—	512 ILT
3.	Manimala	—	512 ILT
4.	Mevalloor	—	512 ILT
5.	Thalayola Parambu	—	512 ILT
6.	Koruthode	—	128 C-DOT
7.	Kudavechoor	—	128 C-DOT
8.	Kunnonny	—	128 C-DOT
9.	Ayarkunnam	—	300 to 500 MAX-II

10.	Kollapally	—	200 to 300 MAX-II
11.	Kuravilangad	—	200 to 500 MAX-II
12.	Kuruppanthora	—	200 to 500 MAX-II
13.	Mundakayam	—	400 to 800 MAX-II
14.	Pinnakkanadu	—	300 to 400 MAX-II
15.	Provarani	—	200 to 400 MAX-II
16.	Ramapuram	—	400 to 600 MAX-II
17.	Vakathanam	—	200 to 400 MAX-II
18.	Vaxthoor	—	200 to 400 MAX-II
19.	Erumeli	—	300 to 500 MAX 3/4 II
1991-92			
1.	Karukachal	—	512 ILT
2.	Kadangoor	—	512 ILT
3.	Kozhuvanal	—	512 ILT

4.	Marangattupally	—	512 ILT
5.	Pallichathode	—	512 ILT
6.	Vzhavoor	—	512 C-DOT
7.	Kurumannu	—	512 C-DOT
8.	Melukavumattombom	—	512 C-DOT
1992-93			
1.	Kanzikhuzhy	—	2 K RLU
2.	Gandhinagar	—	1K RLU
3.	Chennappady	—	512 ILT
4.	Teekoy	—	512 ILT

The remaining exchanges in Ernakulam and Kottayam Districts are also due for Expansion and their expansions will be taken up progressively during 8th Plan depending upon on the availability of switching equipments.

Group dialling facility is likely to be extended to all exchanges of Ernakulam and Kottayam Districts by the end of 8th Plan subject to technical feasibility in each case.

Bigger size exchanges in the above districts are expected to be connected to NSD Network by the end of 8th Plan. The remaining are likely to be connected to NSD Network during the 9th Five Year Plan.

Inspection of Indian Ships by American Navy in Gulf Region

173. DR. DAULATRAO SONUJIAHER: Will the Minister of EXTERNAL AFFAIRS be pleased to state:

(a) whether a number of ships plying between India Gulf were inspected by American Navy on high sea;

(b) if so, the number of ships stopped, boarded and inspected by American Navy; and

(c) the steps proposed to be taken to avoid such inspecton in future?

THE DEPUTY MINISTER IN THE MINISTRY OF FINANCE AND DEPUTY MINISTER IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRI DIGVIJAY SINGH): (a) and (b). The following Indian ships were inspected by US navy ships on high seas in the context of UN Security Council resclution calling on member states with maritime forces in the area to inspect and verify cargoes and destinations of maritime shipping.

i. M.V. Jag Jamuna

ii. M.V. Tipu Sultan

iii. M.V. Akbar

iv. M.V. Vishwa Siddhi

(c) Does not arise, in view of the Security Council resolution.

Storage Policy

174. DR. DAULATRAO SONUJIAHER: Will the Minister of AGRICULTURE be pleased to state:

(a) whether the Government have framed a new storage policy for the year 1990-91 to ensure support purchases; and

(b) if so, the details thereof?

THE MINISTER OF STATE IN THE DEPARTMENT OF RURAL DEVELOPMENT IN THE MINISTRY OF AGRICULTURE (SHRI RAM BAHADUR SINGH): (a) No, Sir.

(b) Does not arise.

Market Intervention scheme for Apples

175. SHRI K.D. SULTANPURI: Will the Minister of AGRICULTURE be pleased to refer to the reply given to Starred Question No. 52 on 9 August, 1990 and state:

(a) whether the Union Government propose to operate Market Intervention Scheme for apples in Himachal Pradesh; and

(b) if so, the details thereof?

THE DEPUTY PRIME MINISTER AND MINISTER OF AGRICULTURE AND MINISTER OF TOURISM (SHRI DEVI LAL): (a) and (b): The Market Intervention Scheme for Apples was in operation in Himachal Pradesh